

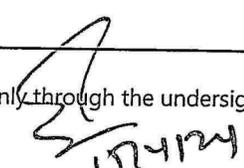
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order no. 19072-19222/F.1(3)/Gaz/2024, dated 22.03.2024, the following Judicial Officers are hereby authorized to act as Officer In-Charge/Link Officer In-Charge of the Branches (Central), Tis Hazari Courts, Delhi as mentioned against their names, with immediate effect:-

S.N	Name of Branch/ Work assigned	Name of Judicial Officer	Link Officer
1	Website Nodal Officer	Sh. Sushil Anuj Tyagi, Addl. Sessions Judge-04 (Central)	Ms. Neha Pandey Civil Judge-05 (Central)
2	Nodal Officer Digitization Section		
3	Centralized Computer Committee (Nodal Officer)		
4	Nodal Officer for the purpose of forwarding of application for creation of E-Mail IDs of Judicial Officers (Central District)	Ms. Neha Pandey Civil Judge-05 (Central)	--
5	Nazarat Branch	Ms. Medha Arya, Ld. ACJ-CCJ-ARC (Central)	Ms. Neha Pandey Civil Judge-05 (Central)
6	Office of ACJ Central and Telephone Exchange (For warrant of attachment/possession and other work of bailiff.		
7	Care Taking Branch		
8	Grievance Redressal Officer (For Retired Officers)		
9	Nodal Officer, Training Programme for sensitization of Court Staff w.r.t. differently abled litigants.		
10	Non-consumable items of Stationery.		

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 25324-25339/F.1(3)/Gaz/2024

Dated 16 APR 2024

Subject:- Authorization of Officer In-Charge (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Computer Branch, IT & Digitization Cell, Protocol Branch, General Branch, Nazarat Branch, (Central) Tis Hazari Courts, Delhi.
5. The O/o of CMM, O/o ACJ, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi